

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Appeal No.10 of 2017 (SZ)**

M/s.Bharat Biotech International  
Limited, rep. by its Company  
Secretary & Head Legal Authorised  
Signatory Mr.M.Vaidyanathan  
Turkapally, Shameerpet, Hyderabad

Vs The Secretary, National Biodiversity  
Authority, TICEL Bio Park, 5<sup>th</sup> Floor,  
CSIR Road, Taramani, Chennai

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)

Mr.Krishna Srinivasan  
Senior Counsel  
M/s.S.Ramasubramaniam  
& Associates

M/s.G.M.Syed Nurullah Sheriff

Note of the Registry	Orders of the Tribunal
Item No.16	<p>Date: 13<sup>th</sup> September, 2017</p> <p>We have heard the learned counsel appearing for the appellant as well as respondent. We are of the view that the issue requires consideration. However, the learned counsel appearing for the appellant would submit that he is prepared to make a proposal to National Bio Diversity Authority in respect of profit earned so far out of the Patent made in China and USA in which event it is for the National Bio Diversity Authority to look into. We direct the National Biodiversity Authority to produce all records including recommendations of the Committee to enable the Tribunal to consider the proposal.</p> <p>Post this appeal on 17.10.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>